

443 *Motion under Rule 388* DECEMBER 28, 1990 *Call Attention situation* 444
Demands for Suppl.
Grants (J & K) 1990-91 *arising out of recent developments*
 in Surinam

14.27 hrs.

MOTION UNDER RULE 388

**Questions listed for 31.12.90 and 1.1.91
to be taken up on 9.1.91 and 10.1.91
respectively**

[English]

THE MINISTER OF PETROLEUM AND
CHEMICALS AND MINISTER OF PARLIA-
MENTARY AFFAIRS (SHRI SATYA
PRAKASH MALVIYA): I beg to move:

"That this House do suspend rule 38
and 39 (2) of the Rules of Procedure
and Conduct of Business in Lok Sabha
in their application to Starred and
Unstarred questions so as to allow such
questions which have been listed for the
31st December, 1990 and 1st January,
1991, to be taken up in the House on the
9th and 10th January, 1991, respec-
tively."

MR. CHAIRMAN: The Question is:

"That this House do suspend rules 38
and 39(2) of the Rules of procedure and
Conduct of Business in Lok Sabha in
their application to starred and Unstarred
questions so as to allow such questions
which have ben listed for the 31st De-
cember, 1990 and 1st January, 1991, to
be taken up in the House on the 9th and
10th January, 1991, respectively."

The motion was adopted

14.27 3/4 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (JAMMU AND KASHMIR), 1990-
91

[English]

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE AND DEPUTY
MINISTER IN THE MINISTRY OF EXTER-
NAL AFFAIRS (SHRI DIGVJAY SINGH): I

beg to present a statement (Hindi and En-
glish versions) showing the Demands for
Supplementary Grants in respect of the Bud-
get (Jammu and Kashmir) for 1990-1991.
[placed in Library See No LT—1618/90]

14.28 hrs.

CALLING ATTENTION TO MATTER OF
URGENT PUBLIC IMPORTANCE

**Situation arising out of recent develop-
ments in Surinam**

[English]

PROF. VIJAY KUMAR MALHOTRA
(Delhi Sadar): I call the attention of the
Minister of External Affairs to the following
matter of urgent public importance and re-
quest that he may make a statement thereon:-

"The recent developments in Surinam
affecting the safety of life and property
of the Indians living there and the steps
taken by the Government in regard
thereto."

THE MINISTER OF EXTERNAL AF-
FAIRS (SHRI VIDYACHARAN SHUKLA):
The coup in Suriname of 24th December,
1990, was led, like the previous one a decade
ago, by the military leader Lt. Col. Bouterse.
In its announcement over television the
military leadership declared that it had as-
sumed power as it had no confidence in the
Parliament and the government. It also an-
nounced that a provisional government would
be established in seven days and fresh
elections called within one hundred days.

2. The coup marked the climax of
along period of uneasy relations
between the outgoing civilian
government and the military in
Suriname.
3. No violent incidents have been
reported so far. The situation in
the capital city of Paramaribo is